

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE  
FINE DEPOSIT SCHEME' ( POWER JYOTI ACCOUNT IN STATE BANK OF  
INDIA)

In the Court of.. CJM .....

G2B

13-2-2017

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1,	43157/16	<u>विठ्ठल</u>	<u>177A+</u>	<u>बाराह</u>	<u>₹0/-</u>	The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2,	43156/16	<u>नरेश</u>	<u>11</u>	<u>11</u>	<u>₹0/-</u>	
3,	43172/16	<u>अरवि</u>	<u>11</u>	<u>11</u>	<u>₹0/-</u>	
4,	43182/16	<u>राजपाल</u>	<u>11</u>	<u>खोडा</u>	<u>₹0/-</u>	
6,	43182/16	<u>सुमेश</u>	<u>11</u>	<u>11</u>	<u>₹0/-</u>	

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' ( POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

13/02/17

अपर मुख्य न्यायिक मजिस्ट्रेट

In the Court of.....कोर्ट नं०-२ गाजिमाबाद..

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
<b>नियत षाद .</b>						
1.	1328/16	सरफाट / अमित	M.U.F.C.T.	विष्णुनगर	100/-	The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2.	1320/16	4 / आसफ	4	4	100/-	
<b>निश्चालित षाद</b>						
NIL						
<p align="right">13/02/17</p> <p align="center">अपर मुख्य न्यायिक मजिस्ट्रेट कोर्ट नं०-२ गाजिमाबाद</p>						

